# [17 March, 2006] RAJYA SABHA

(b) whether most of the theft and harassment cases are being reported from women as their berths are reserved in ladies quota in the first cabin just adjacent to door, which enables he pick pocketers to snatch their gold ornaments and other valuables easily; and

(C) if so, whether Government have taken measures to provide the ladies quota in the mid of a coach to ensure their safety and smooth journey?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI NARAINBHAI RATHWA): (a) A reservation quota of six berths in Sleeper class has been earmarked for ladies normally in first cabin in most of the Mail/Express trains.

(b) No such case of theft/harassment has been reported from lady passengers, travelling on the berths reserved in ladies quota.

(C) Does not arise.

## Kulhar and Khadi in Railways

+2524. SHRI DILIP SINGH JUDEV: Will the Minister of RAILWAYS be pleased to state:'

(a) whether it is a fact that the use of Kulhar and Khadi has been made compulsory in the Indian Railways;

(b) if so, from when;

(c) the railway zones where this order had been enforced; and

(d) the details of relaxation given in it, zone-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI NARAINBHAI RATHWA): (a) Use of Kulhar has not been made compulsory on Indian Railways, but the use of Khadi/handloom has been made compulsory on the Indian Railways.

(b) Use of Khadi/handloom has been made compulsory since June 2004.

(c) The order of Khadi/handloom has been enforced on all zonal railways.

† Original notice of the question was received in Hindi.

#### 243

## RAJYA SABHA [17 March, 2006]

(d) As regards Khadi/handloom, no relaxation has been given to any zonal railway.

#### Removal of encroachment from railway lands

2525. SHRI LALIT SURI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have taken any actions during 2005 to remove encroachments from their land particularly around big stations;

(b) if so, the extent of the land retrieved around big stations; and

(c) if reply to part (a) above be in the negative, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI NARAINBHAI RATHWA): (a) and (b) Railways have removed encroachments from Railway land, including the land around railway stations big or small, and retrieved approximately 89 hectare of Railway land from encroachers during the calender year 2005.

(c) Does not arise.

## Examinations/Interviews conducted by RRB

2526. SHRI KARNENDU BHATTACHARJEE: Will the Minister of RAILWAYS be pleased to state:

(a) the number of examinations/interviews conducted by Railway Recruitment Board for appointments in North-Frontier Railway during the last two years;

(b) whether selections have been made against each category for which examinations were conducted;

(c) how many people have been selected from Assam, more particularly from Barak Valley, category-wise; and

(d) how many vacancies still exist in the NF Railway and when they are likely to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI NARAINBHAI RATHWA): (a) 2004-05—10 examinations, 2005-06—09 examinations and 06 days interview.